SI. No.	Location	District	Category	No of apple received
4.	Rampaohodavaram	E.Godavari	ST	27
5.	Between Pichatur & Kuppedu Vill. on Puttur- Mangalapuram Road.	Chittoor	SC	27
6.	Cuddapah Town	Cuddapah	SC	40
7.	Kalluru	Khammam	SC	82
8.	Kaikalur	Krishna	SC	73
9.	Putrela	Krishna	SC	54
10.	Tripuraram	Nalgonda	SC	59
11.	Addanki	Prakasm	SC	75

(c) and (d) Selection of dealers will be made after the selection procedure is reactivated.

Writing Confidential Reports of IAS Officers by Seniors Facing Enquiries

*574. DR. MOHAN BABU: Will the PRIME MINISTER be pleased to state:

- (a) what is Government's policy regarding writing of Annual Confidential Reports of All India Service Officers by seniors who are either under suspension or are facing vigilance enquiries and vigilance proceedings;
- (b) whether it is a fact that such senior officers usually use the ACR system to further their interests;
- (c) in what manner Government propose to deal with this situation;
- (d) whether any precedents are existing to deal with objections against senior officers undergoing vigilance scrutiny, writing ACRs of their juniors; and
 - (e) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (SHRI S.R. BALASUBRAMONIYAN): (a) Since writing of ACR is an official work and an officer under suspension is prohibited from attending official work, he is also prohibited from wirting of ACRs of his subordinates as Reporting/

Reviewing/Accepting authorities as the case may be. In cases where an officer is not under suspension he may write ACRs as per rules.

- (b) No such reference has come to the notice of this Department.
- (c) and (e) There are set procedures and rules for writing of ACRs, communication of adverse ACRs and their ex-punction, if necessary.

Subletting of Government Accommodation in Delhi

*575. SHRI TAR A CHARAN MA-JUMDAR: Will the PRIME MINISTER be pleased to state:

- (a) whether a large number of cases of subletting of Government accommodation in Delhi have been detected during surprise checks conducted from 1995 to June, 1996;
- (b) if so, the details thereof, type-wise and locality-wise;
- (c) whether a large number of Government quarters have been got vacated consequent upon such checks;
- (d) if so, the details thereof, type-wise and locality-wise
- (e) whether a large number of Central Officers and staff have their own houses